



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/173/2016
NAME OF THE PETITIONER(S) : Raja Raja Varma Purushothaman
NAME OF THE RESPONDENT(S) : M/s WW Shipping Agencies Private Limited & 6 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	N. P. VISAY K. MAR	Counsel for Petitioner	
2.	Kaishna Srinivas	Counsel for R ₁ , R ₂ R ₄ - R ₇	

ORDER

Counsels for both the parties are present and prayed for adjournment to make final submissions. At request, time is enlarged. Put up on 14.12.2017 at 10.30 A.M.

ghk

-sel-
MEMBER (JUDICIAL)